

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 223
ANSWERED ON 27TH DECEMBER, 2018

IRREGULARITIES IN ROAD CONSTRUCTION

*223 PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether cases of irregularities in construction of roads by the National Highways Authority of India (NHAI) and corruption through connivance between officers of NHAI and road construction companies have come to the notice of the Government;
- (b) if so, the details thereof;
- (c) the total number of such cases reported across the country including Maharashtra, Uttar Pradesh and Bihar; and
- (d) the number and details of cases out of them in which action has been taken?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A STATEMENT is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF LOK SABHA
STARRED QUESTION NO.223 ANSWERED ON 27TH DECEMBER, 2018 ASKED BY
PROF. RAVINDRA VISHWANATH GAIKWADREGARDING 'IRREGULARITIES IN
ROAD CONSTRUCTION'.**

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(a) to (d) Yes, Madam. Total number of cases reported across the country are 15, details of which are placed at Annexure-I, which includes 2 cases from Maharashtra, 3 cases from Uttar Pradesh and 2 cases from Bihar. Out of these 15 cases, inquiry has been completed and action taken in three cases, as per details given in Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (D) OF LOK SABHA STARRED QUESTION NO.223 ANSWERED ON 27TH DECEMBER, 2018 ASKED BY PROF. RAVINDRA VISHWANATH GAIKWAD REGARDING 'IRREGULARITIES IN ROAD CONSTRUCTION'

Sr. No.	Name of work	State	Details of complaint
1.	Two laning Mokama-Munger section of NH-80 from Km 1.43 to Km 70.00 in the state of Bihar Phase -III ON bot (Annuity) on DBFOT basis.	Bihar	Technical and financial irregularities in the construction.
2.	Piprakothi-Muzaffarpur via Gopalganj of NH-28	Bihar	Inferior quality of work being done by Contractor.
3.	RoB at Shambhua rail crossing on NH-86, Kanpur- Sagar.	Uttar Pradesh	Irregularities in RoB on Shambhua Rail crossing
4.	Agra – Aligharh NH-93 Section	Uttar Pradesh	Complaint against execution of work.
5.	Delhi Mathura NH-2 Section	Uttar Pradesh	Complaint against poor condition.
6.	Rehabilitation and upgrading of existing 2-lane road to 4/6 lane divided carriageway configuration from Ongole to Chilakarupet section km 291 to 358 of NH-5 in the state of Andhra Pradesh Contract Package No. AP-13	Andhra Pradesh	Complaint against NHA officials at Ongole in Andhra Pradesh
7.	Design, Construction, Development, Finance, operation & Maintenance of 4 laned stretch from Islam Nagar (Km.230.00) to Kadthal (Km.278.000) on Nagpur-Hyderabad section of NH-7 in the State of Andhra Pradesh	Andhra Pradesh	Complaint against poor quality in formation of 4-lane NH road from Islam Nagar to Kadthal by M/s Patel-KNR Heavy Infrastructure Pvt. Ltd.
8.	Four Laning of Sonapur to Guwahati section of NH-37 from Km 183.00 to Km 163.90 in Assam	Assam	DVI referred by CVC.
9.	Package AS-2 & AS-18 of East West Corridor in the State of Assam	Assam	Complaint against irregularities in Package AS-2 & AS-18 of East West Corridor in the State of Assam
10.	Improvement, Operation, Maintenance, Rehabilitation & strengthening of existing 2 – lane road & widening in to 4 – lane divided highway of Vadape – Gonde section of NH-3 in the state of Maharashtra on BOT basis: reg.	Maharashtra	Complaint against agencies in Maharashtra
11.	BOT package from Km 9.2 to 50 of Nagpur to Kondhai section on NH- 6.	Maharashtra	Complaint against bad quality of work in State of Maharashtra.
12.	NH-76 in Dist-Baran in the state of Rajasthan	Rajasthan	A complaint dated 14.07.2011 received from District Collector, Baran, regarding bad quality of Service road of NH-76.
13.	Balance work of widening to 4/6 lanes and strengthening of existing 2-lanes carriageway of NH-5 from Km. 284.000 to Km. 338.000 (Ganjam to Sunakhala) in the State of Odisha- Construction Package OR-VII	Odisha	Complaint against the executants of newly construction NH bypass on NH-5 from Sunakhala to INS Chilika through Balugaon Town-Reg.
14.	Rehabilitation, strengthening and four laning of Chenani to	J&K	Inspection was carried out by

Sr. No.	Name of work	State	Details of complaint
	Nashri Section of NH-1A from km. 89.00 to 130.00 (new alignment) i/c 9 km. long tunnel (2-lane) with parallel Escape Tunnel on BOT(Annuity) basis in State of J&K-reg.		CTEO of CVC and case referred to NHAI.
15.	Four-laning of Behrampore- Farakka section of NH-34 from km. 193.00 to 205.00 in the state of West Bengal, PIU Malda.	West Bengal	Irregularities were noticed during inspection

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Detail of cases in which action has been completed is as under: -

S. No	Name of work	State	Details of complaint	Details of case.
1.	Design, Construction, Development, Finance, operation & Maintenance of 4 laned stretch from Islam Nagar (Km.230.00) to Kadthal (Km.278.000) on Nagpur-Hyderabad section of NH-7 in the State of Andhra Pradesh	Andhra Pradesh	Complaint against poor quality in formation of 4-lane NH road from Islam Nagar to Kadthal by M/s Patel-KNR Heavy Infrastructure Pvt. Ltd.	The investigation in the matter has been completed and action has been taken against Concessionaire M/s Patel KNR Heavy Infrastructure Pvt.Ltd. Penalty amounting to Rs. 18.71 Lakhs against non-compliance norms of Forest Department, Rs. 10 lakhs against cess to Labor Department, Rs. 1.48 Cr. against unauthorized excavation, Rs. 50.75 lakhs against lane closure, and amount of 11.36 cr. towards reduction in scope of work has been recovered (total amount= 13.63 Cr. approx.) from the Concessionaire.
2.	Improvement, Operation, Maintenance, Rehabilitation & strengthening of existing 2 – lane road & widening in to 4 – lane divided highway of Vadape – Gonde section of NH-3 in the state of Maharashtra on BOT basis: reg.	Maharashtra	Complaint against agencies in Maharashtra	Action against following officers has been taken: i) Major penalty against Sh. S.K Survase GM (T), ii) Minor penalty against Sh. Shriram Mishra DGM (T), iii) Warning against Sh. K.V Godke Manager (T) and Sh. Harish Sharma DGM (T) iv) Displeasure against Sh. Ashok Wassan CGM (T), Sh. S.P.S Sethi GM (T) and Sh. Rajesh Poonia GM (T)
3.	Rehabilitation, strengthening and four laning of Chenani to Nashri Section of NH-1A from km. 89.00 to 130.00 (new alignment) i/c 9 km. long tunnel (2-lane) with parallel Escape Tunnel on BOT(Annuity) basis in State of J&K-reg.	J&K	Inspection was carried out by CTEO of CVC and case referred to NHAI.	Penalty amounting to Rs. 58 lakhs have been recovered from Concessionaire M/s ChenaniNashiri Tunnelway Ltd. for use of M/s Shyam Steel (not being original producer) and responsibility for same has also been fixed against Independent Engineer M/s Eurostudios S.L Spain in association with Segmental Consulting and Support Services Pvt. Ltd.